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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

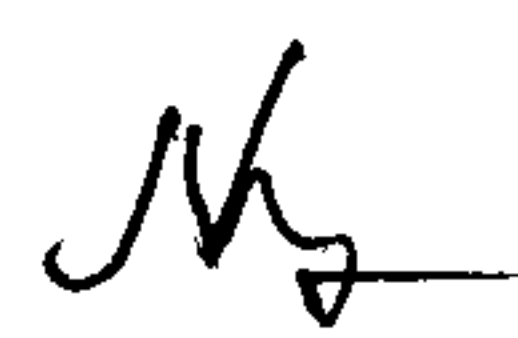
CP No.25/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019

Name of the Company: Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section of the Companies Act: Section 168 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nishan Magumdar	Adv.	Petitioner	
2.	(For Vishwas K Shah)			


ORDER

The Petitioner is represented through their respective Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

List the matter on 25.10.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 27th day of September, 2019.